

**GOVERNMENT OF INDIA
LABOUR
LOK SABHA**

STARRED QUESTION NO:294
ANSWERED ON:22.12.2003
RATIFICATION OF CONVENTION NO. OF ILO
SURESH RAMRAO JADHAV (PATIL)

Will the Minister of LABOUR be pleased to state:

- (a) whether the Government has ratified the Convention No. 151 of the International Labour Organisation (ILO) for according democratic and political rights to the Government Employees and Trade Unions;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the steps taken by the Government to ratify all the labour oriented conventions of ILO?

Answer

MINISTER OF LABOUR (SHRI SAHIB SINGH VERMA)

(a):No, Sir.

(b) & (c):The Convention has not been ratified as the provisions of the Convention are not fully in conformity with existing national laws and practices.

(d):All Conventions are considered for ratification only after the national laws and practices are brought in conformity with the provisions of the convention.